

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **02.09.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) 81/2026 For Stay IA No. 1099/2026	N. Lakshmanan & 3 Ors. VS N Palaniappan & 4 Ors.	Ms. Hema Srinivasan Ms. S Manjulaa Devi	
2.	Comp App (AT) (CH) 91/2026 For Exemption IA No. 1273/2026 For Direction IA No. 1274/2026 For Additional Docs IA No. 1275/2026 For Stay IA No. 1276/2026	Mantravadi Nagachandrika & 10 Ors Vs MRP Refractories Ltd & 18 Ors.	Mr. S Sriraman	Mr. Anshuman Sharma For Caveator
3.	Comp App (AT) (CH) (Ins) No. 457/2026 For Exemption IA No. 1294/2026 For Stay IA No. 1295/2026	Fortune Global Solution Pvt Ltd Vs K Vatsa Kumar Liquidator of Lanco Kondapalli Power Ltd & Anr	Mr. Karan Malhotra	
4.	Comp App (AT) (CH) (Ins) No. 190/2026 For Stay IA No. 547/2026	B. Parvathaiah Erst. Director of Vivin Laboratories Pvt Ltd Vs Chillale Rajesh, IRP of Vivin Laboratories Pvt Ltd & Anr.	Ms. Subathra Mysamy	Mr. VVSN Raju R1 Mr. Shabbeer Ahmed R2
5.	Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026	Ramadoss Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr.AG Sathyanarayana	Mr.S Sathiyarayanan R1
6.	Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026 Delay in refiling IA No. 1039/2026	Devendiran Kuppan Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries India Pvt Ltd	Mr. O Padmaprakash	

7.	Comp App (AT) (CH) (Ins) 337/2026 For Stay IA No. 959/2026 For Condone Delay IA No. 1111/2026 Delay in refiling IA No. 1243/2026	Karan Tibrewala, Director, Shrishti Electricals Pvt Ltd & Anr Vs Kamalesh Kumar Singhanian & 3 Ors.	Mr. VN Balakishore	
8.	Comp App (AT) (CH) (Ins) No. 422/2026 For Additional Docs. IA No. 1191/2026 For Stay IA No. 1192/2026 For Exemption IA No. 1193/2026	Rythm Jain through Her Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
9.	Comp App (AT) (CH) (Ins) No. 424/2026 For Stay IA No. 1195/2026 For Exemption IA No. 1196/2026 For Additional Docs. IA No. 1197/2026	Sansar Investment & Finance Company Pvt Ltd., through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
10.	Comp App (AT) (CH) (Ins) No. 425/2026 For Stay IA No. 1198/2026 For Exemption IA No. 1199/2026 For Additional Docs. IA No. 1200/2026	Lakshmi Fiberlok Pvt Ltd through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
11.	Comp App (AT) (CH) (Ins) No. 426/2026 For Exemption IA No. 1206/2026 For Stay IA No. 1207/2026 For Additional Docs. IA No. 1208/2026	Sachin Saigal through his Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
12.	Comp App (AT) (CH) (Ins) No. 427/2026 For Exemption IA No. 1212/2026 For Stay IA No. 1213/2026 For Additional Docs. IA No. 1214/2026	Garg Industries through its Proprietor BM Garg Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	

For Hearing (Part Heard)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025 To Vacate Stay IA No. 982/2026	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
14.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025 To Vacate Stay IA No. 983/2026	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness
15.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 185/2023 (Interim Order)	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr. Y Suryanarayana R7 R8
17.	Comp App (AT) (CH) (Ins) No. 200/2023 (Interim Order)	Reactive Metals of India Pvt Ltd & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
18.	Comp App (AT) (CH) (Ins) No. 228/2023 (Interim Order)	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5

19.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024 For Substitution IA No. 1106/2026	G A Abhimanyu Raja Managing Director (Suspended), Vijai Spinners (RJPM) Pvt Ltd Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. Arumugam R2
20.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional Docs. IA No. 1283/2024 (Interim Order)	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
21.	Comp App (AT) (CH) (Ins) No. 376/2026 For Direction IA No. 1075/2026 For Stay IA No. 1076/2026 To Dispense with IA No. 1077/2026 (Interim Order)	Neeraj Agarwal, Proprietor, Ambal Agencies Vs S Arun, Suspended Director of Sargam Metals Pvt Ltd & Anr. WITH	Mr. Manoharan S	Mr. Varun Srinivasan R2
22.	Comp App (AT) (CH) (Ins) No. 377/2026 To Dispense with IA No. 1078/2026 For Direction IA No. 1079/2026 (Interim Order)	S Arun Suspended Director of Sargam Metals Pvt Ltd Vs K J Vinod, IRP of Sargam Metals Pvt Ltd & 2 Ors.	Mr. Anirudh Sriram	Mr. Varun Srinivasan R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	IA No. 1290/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025	Union Bank of India Vs Canara Bank & Anr.	Mr. C Edser Raj	Mr. ML Ganesh R1
24.	IA No. 1238/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 197/2026 For Stay IA No. 564/2026 (Interim Order)	A Mathiyalagan Suspended Director of Mediclone Biotech Pvt Ltd Vs Biotechnology Industry Research Assistance Council & Anr	Mr. Sandeep Kumar Ambalavanan	

Admission - Notice Ordered

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) No. 107/2025 For Stay IA No. 1188/2025	Southern Structural Ltd & 3 Ors. Vs Income Tax Officer & Anr	Mr.B Sankaranaryanan PCS	
B. Without Interim Order				
26.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy, Liquidator, Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu	Mr. B Dhanaraj	Vakalat not filed
27.	Comp App (AT) (CH) (Ins) No. 19/2026	HRD Integrated Manpower Solution, A Sivan – Proprietor Vs RP, Pankaj Srivastava, Katterra India Pvt Ltd	Ms. Shubharanjani Ananth	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd & 3 Ors Vs M Kishan Rao & 42 Ors WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan R2b, R2c Mr. Yogesh K Jagia R1, R2a, R2d, R5- R10
29.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
30.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
31.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023 & 1010/2026	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2

B. Without Interim Order				
32.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
33.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No. 90/2022 For Direction IA No.194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
34.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No. 187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
35.	Comp App (AT) (CH) (Ins) No. 217/2022	Omkara Assets Reconstruction Pvt Ltd Vs Spisys Limited	Mr. Varun Srinivasan	
36.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt Ltd & 2 Ors Vs District Collector, Dindugul & 4 Ors	Ms. A Vidya	Mr. S Senthilvel R4
37.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No.862& 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt Ltd & 8 Ors.	Mr. Vijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8
38.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 For Urgent Hearing IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) No.36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd & 10 Ors Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS

40.	Comp App (AT) (CH) No.44/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd & 11Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
41.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 (Interim Order)	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors WITH	Mr. CE Unnikrishnan	Mr. Siddhant Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
42.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
43.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhant Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
44.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1
45.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025 For Urgent Hearing IA No. 443 & 986/2026 To implead IA No. 1058/2026 To Vacate Stay IA No. 812/2026	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Ms. Abitha Banu R1 Mr. VVSN Raju R2
46.	Comp App (AT) (CH) (Ins) No. 523/2025 For Stay IA No. 1475/2025 For Additional Docs IA No. 1476/2025	Thajudeen Alikannu Vs State Bank of India & Anr.	Mr. Jerin Asher Sojan	Mr. Vinod PV R1 Mr. Faisal PP R2
B. Without Interim Order				
47.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors	Mr. TK Bhaskar	

48.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7
49.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd Vs Ramaswamy Damodaran & 3 Ors	Mr.AG Sathyanarayana	Mr. Suhrith Parthasarathy R4
50.	Comp App (AT) (CH) (Ins) No. 26/2025 For Stay IA No. 112/2025 For Direction IA No. 113/2025	A Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP of Supreme Coated Board Mills Pvt Ltd & 3 Ors	Mr. Prithvi Raj JS	Ms. Shubharanjani Ananth- R3 Mr. B Dhanaraj R4
51.	Comp App (AT) (CH) No. 81/2025	LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region)	Mr. S Aravindan	Mr. AR Sakthivel
52.	Comp App (AT) (CH) No.155/2025 For Exemption IA No. 1628/2025 For Stay IA No. 1629/2025	STBL Projects Ltd & 3 Ors. Vs Hemanth Kumar Patibandla & 6 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. A Nagaraj Kumar R1
53.	Comp App (AT) (CH) (Ins) No. 591/2025 For Stay IA No. 1668/2025	Rajkumar Mani Suspended Director of Disha Infraspaces Solutions Pvt Ltd Vs Northern Arc Capital Ltd & Anr.	Mr. K Gaurav Kumar	

12:45 PM

For Hearing (Part Heard)

With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022 For Intervention IA No. 1296/2026	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Condone Delay IA No. 1268/2026 For Exemption IA No.1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	

For Hearing

With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. WITH	Ms. Nishta B	Mr. Krishna Vennelakanti R1-R5
57.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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